

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 01.

C.P.(CAA)/81(MB)2024

IN

C.A.(CAA)/206(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **08.05.2024**

NAME OF THE PARTIES : **Il & Fs Asian Infrastructure**  
**Managers limited**

**For Applicant** : Adv. Hemant Sethi & Co.

**Under Sec. 230-232 of the Companies Act.**

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**ORDER**

List on **14.05.2024** for clarification.

Sd/-  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//SKS//

Sd/-  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**